

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/889/2024

PETITION NUMBER : CP(IB)/706(CHE)/2020

NAME OF THE APPLICANT : J Khaja Mohideen & 2 Ors

**NAME OF THE RESPONDENT(S) : Ashish Vyas (RP) (Maan Sarovar Properties
Development Pvt Ltd)**

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Saurabh Jain for the Applicant. Ld. Counsel Ms. Lakshana Viravalli for the Respondent.

The Counsel for the Respondent sought additional time to file reply.

2 weeks time is given for filing the reply.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **01.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk